

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-28-2020**

Prasad Naik ... Petitioner

Versus

Goa Coastal Zone Management Authority & Anr. ... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.  
Shri Deep Shirodkar, Additional Government Advocate for Respondent No.1.

**AND**

**LD-VC-OCW-36-2020**

Rosalina de Souza ... Petitioner

Versus

Goa Coastal Zone Management Authority & Anr. ... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.  
Shri Deep Shirodkar, Additional Government Advocate for Respondent No.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 17<sup>th</sup> July 2020**

**P.C. :**

None appears for the second respondent. Though notice was served he was absent on the last occasion too. Nevertheless, today the State has imposed a strict lockdown and that may have prevented the second respondent from attending the Court.

2. Under these circumstances, post the matter on 23.07.2020.

**DAMA SESHADRI NAIDU, J.**

NH